

Dr. Aditi Choudhary
D.J.J.S
Director (Academies)
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY
(High Court of Delhi)
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No. DJA Trg./MS-08/JJB/1695/2023/2190

16th May, 2023

To,

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC.
2. The Ld. Principal District & Sessions Judge, East, KKD.
3. The Ld. Principal District & Sessions Judge, North-West, Rohini.
4. The Ld. Principal District & Sessions Judge, South, Saket.
5. The Ld. Principal District & Sessions Judge, West, THC.
6. The Ld. Principal District & Sessions Judge, Shahdara, KKD.
7. The Ld. Principal District & Sessions Judge, North, Rohini.
8. The Ld. Principal District & Sessions Judge, South-East, Saket.
9. The Ld. Principal District & Sessions Judge, North-East, KKD.

Sub.: Workshop on Implementation of Juvenile Justice (Care & Protection of Children) Act, 2015 & Building Synergy for Children's Courts, Principal Magistrates JJB, Members Social Worker JJB & Special Juvenile Police Unit (Half of total strength) on 15th July, 2023.

Respected Sir/ Madam,

As per approval of the Hon'ble High Court of Delhi, the Delhi Judicial Academy is conducting a 'Workshop on Implementation of Juvenile Justice (Care & Protection of Children) Act, 2015 & Building Synergy' for Children's Courts, Principal Magistrates JJB, Members Social Worker JJB & Special Juvenile Police Unit (Half of total strength) on 15th July, 2023.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'.


It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 15th July 2023, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,


(Dr. Aditi Choudhary)

Encl.: As above


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT: DELHI

No. 39157-160/JJTP/Gaz./2023

Dated, Delhi the 18 MAY 2023

As directed copy of letter no. DJA/Trg-MS-08/JJB/1695/2023/2190 dated 16.05.23 received from the Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. Sh. Muneesh Garg, ASJ (POCSO), Central District, Tis Hazari Courts, Delhi.
2. Ms. Neha Gupta Singh, Principal Magistrate, JJB-II, Central District, Tis Hazari Courts, Delhi.
3. Sh. Mohit Sharma, Principal Magistrate, JJB-I, Central District, Tis Hazari Courts, Delhi.
4. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
5. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
6. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
7. The LAYERS for uploading the same.
8. The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi.


(Kaveri Baweja)
District Judge (Commercial Court)-07
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.

**Nomination List of Judicial Officers for the
'Workshop on Implementation of Juvenile Justice (Care & Protection of Children)
Act, 2015 & Building Synergy'
for Children's Courts, Principal Magistrates JJB, Members Social Worker JJB &
Special Juvenile Police Unit (Half of total strength)
on 15th July, 2023**

Sl.No.	Name of Officer	Present Posting	No.	District	Place of Posting
DHJS					
1	Mr. Manoj Kumar	ASJ (POCSO)	1	North-East	KKD
2	Mr. Pooran Chand	ASJ (POCSO)	1	South-East	Saket
3	Mr. Sharad Gupta	ASJ (POCSO)	4	South	Saket
4	Mr. Hasan Anzar	ASJ (POCSO)	6	East	KKD
5	Ms. Harleen Singh	ASJ (POCSO)	1	West	THC
6	Mr. Nipun Awasthi	ASJ (POCSO)	6	Shahdara	KKD
7	Mr. Virender Kumar Kharta	ASJ (POCSO)	1	North	Rohini
8	Ms. Susheel Bala Dagar	ASJ (POCSO)	1	North-West	Rohini
9	Ms. Aditi Garg	ASJ (POCSO)	6	West	THC
10	Mr. Muneesh Garg	ASJ (POCSO)	1	Central	THC
DJS					
11	Ms. Neha Gupta Singh	Principal Magistrate, JJB-II		Central	Ferozshah Kotla
12	Mr. Prayank Nayak	Principal Magistrate, JJB-VI		East	Family Court Complex, Vishwas Nagar
13	Mr. Mohit Sharma	Principal Magistrate, JJB-I		Central	Kingsway Camp